

GOVERNMENT OF INDIA
 MINISTRY OF FINANCE
 DEPARTMENT OF ECONOMIC AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. †1744

ANSWERED ON MONDAY, MARCH 10, 2025/PHALGUNA 19, 1946 (SAKA)

FII's INVESTMENT IN INDIAN STOCK MARKET

†1744. Shri Brijmohan Agrawal:

Will the Minister of FINANCE be pleased to state:

- (a) whether Foreign Institutional Investors (FIIs) are continuously increasing their investments to the Indian stock markets;
- (b) if so, the investment made by them in the year 2023 and between June 2024 to December 2024;
- (c) the amount invested by domestic financial institutions during the said period;
- (d) whether the investments made by FIIs are responsible for making the country's stock market volatile; and
- (e) if so, the details thereof and the Government's response thereto, especially to protect the interests of domestic investors?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
 (SHRI PANKAJ CHAUDHARY)

(a) and (b): The net investments made by the Foreign Portfolio Investors (FPIs) in equities during the calendar year 2023, and the period between June, 2024 and December, 2024 are given below:

Calendar Year/ Period	Net investment by FPIs in equities (INR crore)
2023	1,71,107
June, 2024 - December, 2024	23,791

Source: NSDL

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(c): The net investments by Domestic Institutional Investors (DIIs) and the Domestic Financial Institutions (DFIs) in equities during the calendar year 2023 and the period between June, 2024 and December, 2024 are given below:

Calendar Year/ Period	Investment by DIIs (INR Crore)	Investments by DFIs (INR Crore)
2023	1,83,278.51	1188.95
June, 2024 - December, 2024	3,12,988.59	(-)748.84

Source: NSE and BSE

(d) and (e): Stock market movements are a function of investor perceptions along with other factors which may include, inter-alia, global economic scenarios affecting foreign capital flows, domestic macro-economic parameters and overall corporate performance. Securities and Exchange Board of India (SEBI), as the statutory regulator of securities markets, is mandated to put in place regulatory and surveillance frameworks for development of the securities markets and safeguard interest of investors.
